

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 15

Dated Guwahati, the 2nd February, 2021

Hon'ble the Chief Justice has been pleased to constitute a Public Interest Litigation Cell for the Principal Seat of the Gauhati High Court and its Outlying Benches as follows:

SL No	Members
1.	Registrar(Judicial)
2.	Deputy Registrar (G & C)
3.	Sri Ariful Haque, Senior Computer Assistant, Correspondence Section

The Letter Petitions seeking registration of *suo moto* PILs shall be processed by the Public Interest Litigation Cell for placing the same before the Public Interest Litigation Committee.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC.III -49/2016/ 631-642/G, Dated Guwahati, the 2nd Feb, 2021

Copy to:-

1. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar _____, Gauhati High Court, Guwahati.
5. The Deputy Registrar _____, Gauhati High Court, Guwahati.
6. The Court Manager, Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- ✓ 8. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
9. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
10. The AO (J) _____, Gauhati High Court, Guwahati.
11. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
12. Sri Ariful Haque, Senior Computer Assistant, Gauhati High Court, Guwahati.


REGISTRAR GENERAL